

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal: 2055/(MAH)/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE PARTIES: Mr. Narendra Kumar Dhoot
V/s.
M/s. Premier Limited

SECTION OF THE COMPANIES ACT: 58A(9) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
	Ankit kedia	Advocate	for Respondent No. 1
	Pranayashree Shobh	Advocate	
	Debashree Dey	Advocate	
	M. S. BHARDWAJ	Adv for ROC	M. S. BHARDWAJ

ORDER

Company Appeal No. 2055/58A(9)/CLB/MB/MAH/2013

At request of the parties, list this matter on 24.02.2017

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).